

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB NO. (IB)-407(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017**

**NAME OF THE COMPANY:** Sh. Mahesh Arya & Anr. Vs. M/s. Max Mall Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Ms. Neeraj Gupta, Advocate Mr. Harish Khurana, PCS		
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	For the Respondent (s)	: Ms. Rit Arora and Mr. Aditya Sharma, Advocates		
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**ORDER**

Ld. Counsel for the Respondent submits that the copy of this Petition has not been served to them. Without getting into the controversy, the Petitioner has handed over the another set of the paper book.

Reply be filed before the next date of hearing.

To come up on 9<sup>th</sup> November, 2017.

- Sd -

**(S. K. Mohapatra)**  
**Member (T)**

- Sd -

**(Ina Malhotra)**  
**Member (J)**